

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/1327/2018
(in O.A. No.898/2011)

Jabalpur, this Wednesday, the 02nd day of January, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Union of India and Others (Represented By)

1. Union of India through its Secretary, Railway Board, Rail Bhawan, New Delhi 110001.
2. General Manager, Of West Central Railway, Indira Market, Jabalpur – 482001 (M.P.).
3. Chief Personnel Officer, Head Quarter, West Central Railway, Jabalpur – 482001 (M.P.).
4. Divisional Railway Manager (P), West Central Railway, Jabalpur Division, Jabalpur – 482001 (M.P.) **-Applicants**

(By Advocate –**Shri Arun Soni**)

V e r s u s

1. Sharad Athaley/CLI/JBP S/o Shri S.S. Athaley, DOB-1.5.1965, R/o 566 Narayan Nagar, Indra Gandhi Ward, Garha, Jabalpur – 482001 (M.P.).
2. K. Pereira/CPCOR/JBP, S/o Shri A.C. Pereira, DOB – 3.4.1955, R/o 5, Kachnar Kshipra, Opposite G.S. Commerce College, South Civil Lines, Jabalpur – 482001 (M.P.).
3. Trichendra Singh/CLI/JBP, S/o Shri Y.P. Singh, DOT25.9.1967, R/o House No.3, Pushpak Nagar, Adhartal, Jabalpur – 482004 (M.P.).
4. R.K. Waghela/CLI/JBP, S/o Shri R.K. Waghela, DOB-8.1.1965, R/o F-140, Tagore Colony, Station Road, Jabalpur – 482001 (M.P.).

5. S.K. Agrawal/CLI/JBP, S/o Shri C.B. Agrawal, DOB-29.6.1966, R/o 582, A.B. Anand Colony, Baldeobagh, Jabalpur – 482004 (M.P.).
6. R. Amlathe/CLI/JBP, S/o Shri S.N. Amlathe, DOB-20.11.1964, R/o 1221, PHD-8, Perfect Home, Behind Royal Hospital, Kamla Nehru Nagar, Jabalpur – 482001 (M.P.).
7. R.C. Rai/CLI/JBP, S/o Shri Balram Rai, DOB-30.11.1964, R/o 42-A, APR Colony, Katanga, Jabalpur – 482001 (M.P.).
8. Laxman Dagore/CLI/JBP, S/o Shri Parmanand Dagor, DOB15.12.1964, R/o F-131, Opposite High Court, Jabalpur – 482001 (M.P.).
9. S.S. Saraph/CLI/JBP, S/o Shri Sondadu Saraph, DOB7.12.1966, R/o 107, Amba Apartment, South Civil Lines, Jabalpur – 482001 (M.P.).
10. M.I. Khan/CLI/JBP, S/o Shri Noor Mohammad DOB27.6.1963, R/o 1336/13-A Pragatisheel Colony, Narmada Road, Jabalpur – 482001 (M.P.).
11. N.K. Dubey/CLI/NKJ, S/o Shri L.P. Dubey, DOB-24.6.1964, R/o Jain Colony, Nayagaon, New Katni Junctin, Katni – 483501 (M.P.).
12. R.K. Diwedi/CLI/SGO, S/o Shri Ramdass Diwedi, DOB10.8.1966, R/o RB-III, 30-A, Chitrangan Railway Colony, Sagar470001 (M.P.).
13. C.K. Namdev/CLI/SGO, S/o Shri Haridass Namdev, DOB8.7.1963, R/o RB-III, R E Block C Near T R D Depot, Railway Colony, Sagar – 470001 (M.P.).
14. M.K. Chhalotre/CLI/JBP, S/o Shri Laxminarayan, DOB31.10.1967, R/o 5 Kachnarkunj, Mahanadda Road, Gupteshwar, Jabalpur – 482001 (M.P.).
15. S.N. Shukla/CLI/JBP, S/o Shri L.N. Shukla, DOB-18.6.1963, Add. C/o S.C. Tiwari, 610, Kalakuteer, Amanpur Road, Madan Mahal, Jabalpur – 482001 (M.P.).

16. V.K. Gupta/CLI/ST, S/o Shri C.D. Gupta, DOB 3.11.1964, R/o Opposite Umri House, Pushpanjali Colony, Warehd Road, Mukhtiyarganj, Satna – 485001 (M.P.).

17. Nizam Khan/CLI/NKJ, S/o Shri Inayat Khan, DOB – 10.6.1964, R/o Roshan Nagar, SKP Road, In front of Shukla Atta Chakki, Katni – 483501 (M.P.).

18. A.K. Mishra/CLI/NKJ, S/o Shri S. Mishra, DOB-02.1.1966, R/o Dr. Praveen Vaishya Gali, Civil Lines, Katni – 483501 (M.P.).

19. A.P. Gupta/CLI/NKJ, S/o Shri Teerath Prasad Gupta, DOB24.1.1965, R/o 866, Saidwar Colony, Near New ITI, Roshan Nagar, New Katni Junction, Katni – 483501 (M.P.). Page 3 of 19 3
OA No.200/898/2011

20. S.K. Dixit/CLI/NKJ, S/o Shri Lakhnلال Dixit, DOB-11.1.1966, R/o 87-B, RB III, Diesel Colony, New Katni Junction, Katni – 483501 (M.P.).

21. K.R. Raut/CLI/WCR HQ S/o Shri R.D. Raut, DOB – 16.2.1962, R/o Yashroopkripa, Delite Compound, South Civil Lines, Jabalpur – 482001 (M.P.).

22. Rajeev Agrawal/CLI/WCR HQ S/o Shri K.L. Agrawal, DOB – 14.11.1966, R/o A-14, Kuchani Parishar, Besides Metro Hospital, Damoh Naka, Jabalpur – 482001 (M.P.).

23. C.B. Tiwari/Retd. CLI/JBP, S/o Shri P.N. Tiwari, DOB03.8.1950, R/o 678, Amanpur, Jabalpur – 482001 (M.P.).

24. Amar Singh/Retd. CLI/JBP, S/o Shri Shanker Singh, DOB – 10.3.1951, R/o T.C. Colony, Zidas College Road, Tilhar, Jabalpur – 482001 (M.P.). **- Respondents**

O R D E R (Oral)

By Navin Tandon, AM:-

This Misc. Application has been filed by the applicants (respondents in O.A.) for extension of time to comply the order dated 23.08.2018 passed by this Tribunal in O.A. No.898/2011.

2. Learned counsel for the applicants submits that the respondents requires further two months' time as they need to consider the matter by taking advise of the Legal Directorate and Establishment Directorate of Railway Board.

3. In view of the submissions made by the learned counsel for the applicants, this M.A. is allowed by granting further two months' time from today to the respondents to comply the order dated 23.08.2018 ibid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

kc